

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.137
CAA-79/ ND/2020

IN THE MATTER OF:

**Oswal Exports (P) Ltd and 2 SKA Holdings (P) Ltd
(earlier SKA Holdings Ltd)**

....APPLICANT

SECTION

U/s 230-232

Order delivered on 06.9.2021

CORAM:

**CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**

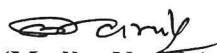
PRESENT:

For the Applicant :
For the CD :
For the RD :
For the Intervener : Kunal Sharma and Zehra Khan, Standing Counsels and
Shreya Choudhary, Advocate for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as per the directions of
Hon'ble Members.

List on 28.9.2021.


(Madhu Narula)
Court Officer